

LOK SABHA

UNSTARRED QUESTION NO. 820

TO BE ANSWERED ON 23.07.2018

City Gas Distribution Network

820. SHRI SHRIRANG APPA BARNE:
SHRI VINAYAK BHAURAO RAUT:
DR. PRITAM GOPINATH MUNDE:
ADV. M. UDHAYAKUMAR:
SHRI ANANDRAO ADSUL:
SHRI V. ELUMALAI:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI DHARMENDRA YADAV:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

(a) whether the existing Geographical Areas (GAs) cover 130 districts spread over 24 States and Union Territories (UTs) covering a population of 24 crore which is 19 per cent of country's population and if so, the details thereof;

(b) whether the Government has organized roadshows for ninth City Gas Distribution (CGD) bidding round and if so, the details thereof along with the steps taken to cover more households through PNG network;

(c) whether after the completion of gas distribution projects in various GAs the gas distribution is likely to cover half of the total population in the country and if so, the details thereof along with the number of districts covered under GAs after award of the gas projects;

(d) the time by which all districts would be covered under GAs and target if any, fixed by the Government in this regard; and

(e) whether the Government has opened for Bidding the biggest CGD licensing round offering 86 permits for selling CNG/PNG in 174 districts in 22 States and UTs and if so, the details thereof along with quantum of investments likely to be made in the said bidding round?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Petroleum and Natural Gas Regulatory Board (PNGRB) authorizes entities to develop Natural Gas Distribution Network as per PNGRB Act, 2006 and the Regulations notified thereunder. PNGRB identifies the Geographical Areas (GAs) for the development of City Gas Distribution (CGD) network depending on the natural gas pipeline connectivity/natural gas

availability and techno-commercial viability. As on 30.06.2018, PNGRB has authorized 91 Geographical Areas (GAs) to various entities across 23 states/Union Territories (UTs) for development of CGD Network in the country and covers population of about 24 crore, which is more than 19% of the country's population.

(b) In order to expand the coverage of CGD network, PNGRB has launched 9th round of CGD bidding on 8th May, 2018 inviting bids for 86 GAs covering 174 districts (156 complete and 18 part) spread over 22 states and Union Territories (UTs) in the country. PNGRB has organized roadshows in this regard at Delhi, Dehradun, Bhopal, Bhubaneswar, Chandigarh, Kochi, Lucknow, Patna, Chennai, Jaipur, Guwahati and Hyderabad and Investors Meet at Ahmedabad & Bengaluru across India and internationally in Dubai during May-June 2018.

(c) & (d) As on 30th June, 2018, PNGRB has authorized 91 Geographical Areas (GAs) to various entities in the Country for development of CGD Network. On authorization of 86 GAs offered under 9th CGD bidding round, about 50% of the country's population would have access to CGD Network covering 276 full districts and 10-part districts. PNGRB identifies the GAs for the development of City Gas Distribution (CGD) network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial viability and subject to it balance districts be bidded.

(e) Ninth round CGD bidding covers 174 districts spread over 22 States/UTs. PNGRB has indicated an estimated investment of about ₹ 70,000 crore over a period of 8 years.